NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/304/ (IB)/2017

NAME OF THE PETITIONER(S)

: SYNERGY PUNCHING PVT LTD

NAME OF THE RESPONDENT(S)

: EASUN REYOLLE LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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K. PAVEEND PAN

Respondent

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ORDER

Counsel representing both the parties are present. Counsel for respondent stated that an IRP has been appointed in another matter, TCP/4/IB/2017 by this Tribunal vide order dated 12.10.2017 wherein the respondent is one and the same and filed a copy of the order. He also furnished copy of the same to the other side. Counsel for respondent prayed time for making submissions. Put up on 13.11.2017 at 10.30 A.M.

- S - d K Anantha Padmanabha Swamy Member (Judicial)

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